

**IN THE HIGH COURT OF JUDICATURE AT PATNA**  
**FIRST APPEAL No.233 of 1979**

---

- 1.1. Smt. Ram Pari Devi, daughter of Shri Ram Padarath Singh, deceased appellant No. 1 and wife of Shri Rangnath Singh resident of Village-Chauthia, P.S. Bikram, District- Patna.
- 1.2. Smt. Kaushalya Devi daughter of Shri Ram Padarath Singh deceased appellant no. 1 and wife of Shri Ram Ishwar Singh, resident of Village Bishunpur- Taripar, P.S. Bikram, District- Patna.
- 1.3. Most. Indra Kuer daughter of Shri Ram Padarath Singh deceased appellant no.1 and widow of Shri Mahesh Singh deceased, resident of Village- Barki-Kopa, P.S. Naubat pur, District- Patna.
- 1.4. Smt. Sushilata Devi daughter of Shri Ram Padarath Singh, deceased appellant no.1, and wife of Shri Bijay Singh resident of Village- Gorakhari, P.S. Bikram, District- Patna.
- 1.5. Smt. Deo Pari Devi daughter of Shri Ram Padarath Singh deceased appellant no.1 and wife of Shri Subash Singh, resident of Village- Maner Telpa, P.S. Bikram, District- Patna.
- 2.2. Satyendra Singh @ Binda Singh son of late Ram Bhawan Singh deceased resident of Village Sharwan Bhadsara P.S. Bikram, P.O. Gorakhari, District Patna.
- 2.3. Jitendra Singh son of late Ram Bhawan Singh deceased resident of Village Sharwan Bhadsara P.S. Bikram, P.O. Gorakhari, District Patna.
- 2.4. Smt. Lila Devi daughter of Late Ram Bhawan Singh deceased and wife of Sri Banktesh Sharma, resident of Village Pali, P.S. Naubatpur, P.O. Naubatpur, District- Patna at present residing at Mohalla Hanuman Nagar, Raghunandan Path, Janki Nagar, Kankarbagh Patna- 20.
- 3.1. Puspa Devi daughter of Nathun Singh (deceased) and wife of Radhe Shyam Sharma, Village- Khargpura, P.O.- Akhtiyarpur, P.S.- Bikram, Distt.- Patna.
- 3.2. Sheela Devi daughter of Nathun Singh (deceased) and wife of Anil Sharma, Village- Sarasat, P.O.- Sarasat, P.S.- Naubatpur, Distt.- Patna.
4. Surendra Singh @ Sudarshan Singh, son of Sri Ram Padarath Singh, resident of Village Sharma Bhadsara, Police Station Bikram, District Patna.
5. Satyendra Singh @ Binda Singh Major son of Sri Ram Bhawan Singh resident of Village Sharma Bhadsara, Police Station Bikram, District Patna.
6. Binod Singh @ Binod Kumar minor son of Sri Nathuna Singh under the guardianship of their father and wellwisher, resident of Village Sharma Bhadsara, Police Station Bikram, District Patna.
7. Upendra Singh @ Dinesh Kumar minor son of Sri Nathuna Singh under the guardianship of their father and well wisher resident of Village Sharma Bhadsara, Police Station Bikram, District Patna.

... .. Appellant/s

Versus

- 1.1. Mostt. Bilashi Devi W/o Prabhu Mistry deceased, resident of Village Sarwan Vadsara, P.S. Bikram, Distt. Patna.



- 1.2. Smt. Deomati Devi daughter of Prabhu Mistry (deceased) resident of Village Sarwan Vadsara, P.S. Bikram, Distt. Patna.
- 2.1. Shobha Kumari grand daughter of deceased Respondent No. 2, Deo Lal Mistry and Daughter of his pre deceased son Ramji Mistry married to Om Prakash Mistry of Village- Jagpura, Police Station- Masaurhi, District- Patna.
- 2.2. Madhuri Kumari daughter of deceased Respondent No. 2 Deo Lal Mistry and daughter of his pre deceased son Ramji Mistry married to Jai Ram Mistry of Village- Rauna, Police Station- Chakan, District- Gaya.
- 2.3. Nilu Kumari Minor grand daughter respectively of deceased Respondent no. 2, Deo Lal Mistry and daughter of his predeceased son Ramji Mistry under the guardianship of their elder brother Chunnu Kumar, resident of Village- Sarma Bhadsara, Police Station- Bikram, District- Patna.
- 2.4. Punnu Kumar Minor grand son respectively of deceased Respondent no. 2, Deo Lal Mistry and son of his predeceased son Ramji Mistry under the guardianship of their elder brother Chunnu Kumar, resident of Village- Sarma Bhadsara, Police Station- Bikram, District- Patna.
- 2.5. Chunnu Kumar grand son of deceased Respondent No. 2, Deo Lal Mistry and son of his predeceased son Ramji Mistry, resident of Village- Sarma Bhadsara, Police Station- Bikram, District- Patna.
- 2.6. Bela Kumari Daughter of deceased Respondent No. 2, Deo Lal Mistry, Married to Sheo Lal Mistry, of Village- Mokar, Police Station- Masaurhi, District- Patna.
- 2.7. Sumitra Kumari Daughter of deceased Respondent No. 2 Deo Lal Mistry married to Kameshwar Mistry of Village and P.O.- Badopur, Police Station- Not known, District- Jehanabad.27-01-2026
- 4.1. Most. Sabitri Devi widow of Shri Ramji Mistry (deceased) resident of Village Sharma Bhadsara, Police Station Bikram, District Patna.
- 4.2. Chhunu Mistry, minor son of Shri Ramji Mistry, deceased, minor son is under Guardianship of their mother and well wisher Most. Sabitri Devi, widow of Shri Ramji Mistry, decd., respondent no. 4, resident of Village Sharma Bhadsara, Police Station Bikram, District Patna.
- 4.3. Sobha Kumari (Abate) minor daughter of Late Shri Ramji Mistry, minor daughter is under Guardianship of their mother and well wisher Most. Sabitri Devi, widow of Shri Ramji Mistry, decd., respondent no. 4, resident of Village Sharma Bhadsara, Police Station Bikram, District Patna.
- 4.4. Madhuri Kumari (Abate) minor daughter of Late Shri Ramji Mistry, minor daughter is under Guardianship of their mother and well wisher Most. Sabitri Devi, widow of Shri Ramji Mistry, decd., respondent no. 4, resident of Village Sharma Bhadsara, Police Station Bikram, District Patna.
- 4.5. Bebi Kumari (Abate) minor daughter of Late Shri Ramji Mistry, minor daughter is under Guardianship of their mother and well wisher Most. Sabitri Devi, widow of Shri Ramji Mistry, decd., respondent no. 4, resident of Village Sharma Bhadsara, Police Station Bikram, District Patna.
5. Sri Rameshwar Mistry son of Jag Lal Mistry, resident of Village Sharma Bhadsara, Police Station Bikram, District Patna.



6. Sri Sudheshwar Mistry (Abate) assumed minor adopted son of Nand Lal Mistry through alleged adoption mother and well wisher Bhagawati Devi, resident of Village Sharma Bhadsara, Police Station Bikram, District Patna.
7. Sri Arun Mistry (Abate) minor son of Rameshwar Mistry, minor under the guardianship of his father Rameshwar Mistry father and well wisher, resident of Village Sharma Bhadsara, Police Station Bikram, District Patna.
9. Sri Jagdeo Mistry son of Mulcha Mistry resident of Village Kamtachak, Police Station Fulwari, District- Patna.
10. Most. Rampari Devi Widow of late Rajendra Singh resident of Village Bhadsara, Police Station Bikram, District Patna.
11. Smt Kusum Devi Wife of name not known, resident of Village Bihta, Police Station Bihta, District Patna.
12. Tausev Kumari (Abate) minor daughter of Rajendra Singh, deceased, under the guardian ship of her mother and well wisher, Most. Rampari Devi, resident of Village Sharma Bhadsara, Police Station- Bikram, District Patna.
13. Vidya Nand Singh Son of Sri Mahendra Singh deceased, resident of Village 1. Sharma Bhadsara, P.S. Bikra, P.O. Gorakhari, Distt. Patna.
13. Awadhesh Singh Son of Sri Mahendra Singh deceased, resident of Village 2. Sharma Bhadsara, P.S. Bikra, P.O. Gorakhari, Distt. Patna.
13. Lalsa Devi daughter of Chandra dhari Singh (deceased) and wife of 3.1. Rabindra Kumar Singh, Village- Kab, Post- Office- Kab, Police- Station- Rani Talab, District- Patna.
13. Dinesh Kumar Son of Chandra- dhari Singh (deceased) resident of Village- 3.2. Sharma Bhadsara, Post Office- Gorakhari, Police Station- Bikram, District- Patna.
13. Raj Kishore Kumar Son of Chandra dhari Singh (deceased) resident of 3.3. Village- Sharma Bhadsara, Post Office- Gorakhari, Police Station- Bikram, District- Patna.
13. Rajan dhari Singh Son of Sri Mahendra Singh deceased, resident of Village 4. Sharma Bhadsara, P.S. Bikra, P.O. Gorakhari, Distt. Patna.
13. Sahja Singh Son of Sri Mahendra Singh deceased, resident of Village 5. Sharma Bhadsara, P.S. Bikra, P.O. Gorakhari, Distt. Patna.
15. Smt. Sabuja Kuer wife of Sri Rash Narain Singh deceased, resident of Village Sharma Bhadsara, Police Station Bikram, District Patna.
16. Kumari Asha, minor daughter of Sri Rash Narain Singh deceased under the guardianship of their mother and well wisher Smt. Sabuja Kuer, resident of Village Sharma Bhadsara, Police Station Bikram, District Patna.
17. Kumari Chumchum minor daughter of Sri Rash Narain Singh deceased under the guardianship of their mother and well wisher Smt. Sabuja Kuer, resident of Village Sharma Bhadsara, Police Station Bikram, District Patna.
18. Kumari Radhika minor daughter of Sri Rash Narain Singh deceased under the guardianship of their mother and well wisher Smt. Sabuja Kuer, resident of Village Sharma Bhadsara, Police Station Bikram, District Patna.
19. Kumari Sumitra minor daughter of Sri Rash Narain Singh deceased under the guardianship of their mother and well wisher Smt. Sabuja Kuer, resident



of Village Sharma Bhadsara, Police Station Bikram, District Patna.

20. Kumari Sangita, minor daughter of Sri Rash Narain Singh deceased under the guardianship of their mother and well wisher Smt. Sabuja Kuer, resident of Village Sharma Bhadsara, Police Station Bikram, District Patna.
21. Mangal Dhari Singh, son of Sri Jai Narayan Singh deceased resident of Village Sharma Bhadsara, Police Station Bikram, District Patna.
22. Most. Radha Devi widow of Late Umesh Dhari Singh, resident of Village- Sharma Bhadsara, Police Station- Bikram, District Patna.
22. Niraj Kumar (Abate) Minor son of Late Umesh Dhari Singh, resident of Village- Sharma Bhadsara, Police Station Bikram, District Patna.
22. Bebi Kumari (Abate) Minor daughter of Late Umesh Dhari Singh resident of Village- Sharma Bhadsara, Police Station Bikram, District Patna.
23. Mostt. Deolagan Devi widow of Shri Ram Prasad Singh deceased resident of Village Tangraila, P.S. Naubatpur, District Patna.
23. Smt. Deo pati Devi daughter of Shri Ram Prasad Singh deceased and wife of Shri Kamta Singh, resident of Village Gorkhari, P.S. Bikram, District Patna.
24. Sri Kamala Singh son of Babu Sheo Nandan Singh, resident of Village- Masaurha Telpa, Police Station- Bikram, District Patna.

... .. Respondent/s

=====

**Appearance :**

For the Appellant/s : None  
For the Respondent/s : None

=====

**CORAM: HONOURABLE MR. JUSTICE RAMESH CHAND MALVIYA**

ORAL ORDER

59 27-01-2026

No one appears on behalf of both the parties.

2. Four weeks' time is granted to the learned counsel for the appellants for removing the defect(s) as pointed out by the Stamp Reporter.

3. List this case on 24.02.2026.

**(Ramesh Chand Malviya, J)**

Mayank/-

U			
---	--	--	--

